


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|----------------------|----------|---------|-----------|--|
| CP 18/15 | TP 72/16 | Hearing | 397 / 398 | Prem Anand Vs Prisha Corporate Services Pvt. Ltd. & 2 Ors. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|----------------------------------|------------------------|---|
| 1. | R. Krishnamoorthy 9442388199 | R2 & R3 |  |

Petitioner is present in person M/s. S. Shekar Shetty & Ors have filed vakalat for 1st respondent company. Petitioner has filed 3 sets of rejoinder.

List it on 25.07.2017 for hearing.


MEMBER (J)


MEMBER (T)